| अर्ग राजीव टेजव-। Declaration of Assets and Liabilities | (5) |
|--|--------------------------------|
| Declaration of Assets and Liabilities | |
| Year | 2022-23 |
| 1977 1 SANJIV KUMAR-I son/daughter/wife of LATE | RAM JATAN ROY |
| Year Year | ue Assembly Social |
| service and presently working as Library Atlandant | ****************************** |
| give herein below the details of the assets (immovable, movable, bank b | alance, etc.) of |
| myself, my spouse and dependants*. | |

Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|---------------------------------------|-------------------------------------|---------------------|---------------------|--------------------------|
| (i) | Cash | 10000/- | 30,000/ | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 2,50,000/ | 50000/L | NIL | NIL | NIL |
| (III) | Bonds, Debentures and Shares in companies | 150000/- NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc | KVP- 1,50,009/ LIC- 400000/- | LTC- 300000/_ | NIL: | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | 15gm Gold | 25gm (Gold) 250gm (Silver) | NIL | NIL | NIL |
| (vII) | Other assets, such as values of claims / interests | NEL | NEL | NET | NET | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

पंजीव कुमार

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr. | Description | Self | Spouse Name(S) | Dependent-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|-------|---|------|---------------------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | 1361 ft ² Dumroeu | NIL | NIL | NIL |
| (11) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL |
| (ili) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NEL | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NEL | NIL | NFL | NTL | NIL |
| (v) | Others (such as | NIL | NEL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item) -

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a) | (i) Loans from Banks | SIB, Bihar Kidhon Mardel Rolno | 280000 |
| | (ii) Loans from financial institutions | NIL | MIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL. | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |

and gniz.

| | (d) dues to departments dealing with telephones | NIL | NIL |
|-----|--|--------------------------|-------|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, If any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Tax-00 PAN-BKIPK1489C | NIL. |
| | (ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (III) Sales Tax (Only in case of proprietary business) | NIL | NIL |
| | (iv) Property Tax | NIL | N T L |

| (iv) Propert | y Tax | NI | |
|-----------------------------|--------------|---|-------------------|
| C. Personal D | <u>etail</u> | | |
| GPF/CPF/PRAN No. | :- | P.T.S BLA - 1177 | |
| Gender | :- | M (M/F) | |
| Date of Birth | :• | 1411197 | S (DD/MM/YYYY) |
| Class/Group | :- | (A/B/C) | |
| Cadre | ;- | Bithar Legislative Assembly Soc (Full Name e.g. B.A.SBilhar Administrative | retariot Service, |
| | | B.S.S Bihar Secretariat Service etc.) | |
| Home District | :- | BUXAR | |
| I hereby knowledge and b | | that the above details are true t | the best of my |

Signature ... ANTIV KUMAR-I
Name of Employee: SANTIV KUMAR-I
Designation: Library Atlandant
Department: Library

Place: Patra Date: 10/02/2023

Note: Please

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

avla gniz